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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 266/252/HDB/2017
NAME OF THE COMPANY	Icronex Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Icronex Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri Preeti	Adv		
A. Sandhya Rani	Adv.	996677582	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Siri Preeti, along with A.Sandya Rani Learned Counsel for the Petitioner. RoC report still awaited. Post the case on 27.02.2018.

Member (Tech)

Member (Judl)

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